

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No. 180/00010/2018
in
Original Application No.180/00356/2017**

Tuesday, this the 16th day of October, 2018

CORAM:

**Hon'ble Mrs. P. Gopinath, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

Braj Lal Meena,
Aged 36 years, S/o. Laxman Lal Meena,
Track Maintainer-II, O/o the Senior Section Engineer/
Permanent Way/ Kasargode Section/Southern Railway/
Palakkad Division, Permanent Address: Garhikhera P.O.,
Nadoli Taluk, Karauli District, Rajasthan – 322 215.

2. Manmohan Meena,
Aged 33 years, S/o. Raja Ram Meena,
Track Maintainer-II, O/o the Senior Section Engineer/
Permanent Way/Kasargode Section/Southern Railway/
Palakkad Division, Permanent Address: Sisola Post,
Mahaveerpura, Bundi District, Rajasthan – 323 801.

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Petitioner

(By Advocate – Mr. T.C. Govindaswamy)

V e r s u s

1 Sri. Vashishta Johri,
The General Manager,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 600 003.

2 Smt. Chandrika Jayasankar,
The Sr. Divisional Personnel Officer,
Southern Railway, Palghat Division.
Palghat – 678 002.

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Respondents

(By Advocate – Mr. Asif K.H.)

This Contempt Petition having been heard on 16.10.2018, the Tribunal
on the same day delivered the following:

O R D E R (Oral)

Per: Mrs. P. Gopinath, Administrative Member

Apparently, learned counsel for the respondents submitted that Hon'ble High Court of Kerala had entertained a challenge against the original order. Therefore in the interregnum Contempt Petition is closed with liberty to the petitioner to approach the Tribunal again, if so advised.

Accordingly, CP is closed. Notices issued shall stand discharged. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(Mrs. P. GOPINATH)
ADMINISTRATIVE MEMBER**

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List of Annexures of the Petitioner

Annexure P-1 - A true copy of the order dated 21st December 2017 in the above OA No. 180/00356/2017, rendered by this Hon'ble Tribunal.

Annexure P-2 - A true copy of the Communication dated 26.12.2017 sent by the counsel for the petitioners addressed to the 2nd respondent.

List of Annexures of the Respondents

Nil
